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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ RC.REV. 18/2016 and CM APPL. 1327/2016, 11403/2016

K S BHANDARI

..... Petitioner

Through: Mr. Gaurav Bharadwaj, Advocate.

versus

M/S INTERNATIONAL SECURITY PRINTERS PVT LTD

..... Respondent

Through: Mr. Sudhanshu Batra, Sr. Adv. with
Mr. Rajiv Dewan and Mr. Angad
Singh, Advocates.

+ RC.REV. 204/2017 and CM APPL. 15804/2017

M/S FRONTIER SALES

..... Petitioner

Through: Mr. Praveen Pahuja, Advocate.

versus

M/S SUPERIOR EXIM PVT LTD

..... Respondent

Through: Mr. Gurmeet Bindra, Advocate.

+ RC.REV. 205/2017 and CM APPL. 15807/2017

M/S FRONTIER SALES

..... Petitioner

Through: Mr. Praveen Pahuja, Advocate.

versus

M/S SUPERIOR EXIM PVT LTD

..... Respondent

Through: Mr. Gurmeet Bindra, Advocate.

+ RC.REV. 206/2017 and CM APPL. 15810/2017

M/S FRONTIER SALES

..... Petitioner

Through: Mr. Praveen Pahuja, Advocate.

versus

M/S SUPERIOR EXIM PVT LTD

..... Respondent

Through: Mr. Gurmeet Bindra, Advocate.

+ RC.REV. 207/2017 and CM APPL. 15828/2017

M/S FRONTIER SALES

..... Petitioner

Through: Mr. Praveen Pahuja, Advocate.

versus

M/S SUPERIOR EXIM PVT LTD

..... Respondent

Through: Mr. Gurmeet Bindra, Advocate.



- + RC.REV. 208/2017 and CM APPL. 15831/2017
M/S FRONTIER SALES Petitioner
Through: Mr. Praveen Pahuja, Advocate.
versus
M/S SUPERIOR EXIM PVT LTD Respondent
Through: Mr. Gurmeet Bindra, Advocate.
- + RC.REV. 303/2017 and CM APPL. 23452/2017
JAI RANI & ANR Petitioners
Through: Mr. Anurag Bindal and Ms. Swati Gupta, Advocates.
versus
LALA JOTI PERSHAD SHIV MANDIR TRUST & ORS Respondents
Through: Mr. R.S. Kela, Advocate for R-2 with Mr. Ram Mohan.
- + RC.REV. 318/2017 and CM APPL. 24855/2017
SHANTI DEVI Petitioner
Through:
versus
DIGAMBAR JAIN PANCHAYAT SAMAJ (REGD) Respondent
Through:
- + RC.REV. 396/2017
BADI PANCHAYAT VAISH BISE AGGARWAL (REGD) .. Petitioner
Through: Mr. Ajay Gupta and Ms. Surbhi Gupta, Advocates.
versus
SHRI SUNIL GUPTA Respondent
Through: Mr. Ammolya Kumar Sharma, Adv.
- + RC.REV. 397/2017
BADI PANCHAYAT VAISH BISE AGGARWAL (REGD) .. Petitioner
Through: Mr. Ajay Gupta and Ms. Surbhi Gupta, Advocates.
versus
JAI PARKASH GOYAL Respondent
Through:



+ RC.REV. 519/2017 and CM APPL. 41300/2017

SURENDER KAUR & ANR

..... Petitioners

Through: Mr. Anil Sapra, Sr. Adv. with
Mr.Narender Bhandari, Ms.Akanksha
Choudhary and Mr. Sarthak Katyal,
Advocates.

versus

ANOOP SINGH CHARITABLE TRUST

..... Respondent

Through: Mr. Hitendra Kr. Nahata and Ms.Ritu
Jain, Advocates.

+ RC.REV. 520/2017 and CM APPL. 41302/2017

SURENDER KAUR & ANR

..... Petitioners

Through: Mr. Anil Sapra, Sr. Adv. with
Mr.Narender Bhandari, Ms.Akanksha
Choudhary and Mr. Sarthak Katyal,
Advocates.

versus

ANOOP SINGH CHARITABLE TRUST

..... Respondent

Through: Mr. Hitendra Kr. Nahata and Ms.Ritu
Jain, Advocates.

CORAM:

HON'BLE MR. JUSTICE VIPIN SANGHI

HON'BLE MR. JUSTICE A. K. CHAWLA

ORDER

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14.12.2018

List the reference for hearing on 11.07.2019.

VIPIN SANGHI, J

A. K. CHAWLA, J

DECEMBER 14, 2018

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